

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO.219/Chd/Hry/2017

In the matter of:

Havi Homes Infrastructure Pvt.Ltd. & Anr.

...Petitioners

Versus

Registrar of Companies
NCT of Delhi and Haryana

...Respondent.

Present: Mr.Munish Kumar, PCS for petitioner
None for respondent.

Due to paucity of time matter could not be taken up. Adjourned to
08.03.2018.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

February 07, 2018
subbu